

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. N. T. GHADGE  
COURT 39 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 15-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b>REPORT</b>				
1	SESSIONS CASE	100387/1983	The State of Maharashtra (Agrimada Police Station) Vs Shaikh Mohd @ Iqbal Tempo	APP Mr. V. D. More
2	SESSIONS CASE	100225/1985	The State of Maharashtra (Worli Police Station) Vs RAJAN @ RAJU ARJUN ANMOGAM	APP Mr. V. D. More
3	SESSIONS CASE	100390/1985	The State of Maharashtra (Santacruz Police Station) Vs DEVU BARKU-SIGWAN	APP Mr. V. D. More
4	SESSIONS CASE	100350/1987	The State of Maharashtra (Santacruz Police Station) Vs Raju P. Oshanna	APP Mr. V. D. More
5	SESSIONS CASE	100508/1988	The State of Maharashtra (Antop Hill Police Station) Vs Hasan Imam Mindi Hassan Sayed and Ors.	APP Mr. V. D. More
6	SESSIONS CASE	100826/1988	The State of MRA Marg Police Station Vs Prakash Ragunath Gujar @ Marathi	APP Mr. V. D. More
<b>ARGUMENTS</b>				
7	SESSIONS CASE	100135/2011	The State D. N. Nagar P. Strn Vs Pramod Babu Keluskar and 2 ors	Adv Bhandushali for A/1, Adv Ram Pawade for A/3
8	SESSIONS CASE	100393/2016	THE STATE OF WORLI POLICE STATION Vs JYOTIBA NARAYAN GURAV	
9	SESSIONS CASE	100096/2018	BHOIWADA POLICE STATION Vs HASMUKH GOVIND PURBIYA	APP Mrs. Kalpana Hire  Adv. RAj Pardikar
10	SESSIONS CASE	100192/2018	The State of Matunga Police Station Vs Meghnath Nukul Haldar	Adv. Naik(S.A.)
<b>HEARING</b>				
11	CRI M A	102013/2018	Harsh Gopichand Cheulkar@Appeal----18,MA- 2014-18,BA-1889-18-Aplnt. Vs Mayuresh Co.Op. Credit Society Ltd. and The State of Maharashtra-Respdts.	Shahid Iqbal and Iram Shahid Niyazi
12	SESSIONS CASE	1000722/2018	The State of Shahu Nagar police Station Vs Rajesh Siddharam Boda and Other 02	APP
13	SESSIONS CASE	100028/2019	The State of Maharashtra Ghatkopar Police Station Vs Ankush Jagannath Sanap and Others 01	APP
14	CRI M A	100302/2019	Dadasaheb Mohan Kakade @ Appeal ---19 - Appellant (Org. Res.) Vs Aakatai Mohan Kakade - Respondent (Org. Applicant)	Sunil R. More

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15	SESSIONS CASE	100681/2019	The State of Maharashtra - Bhandup P. Stn. Vs Shivaji Damodar Palekar and Ors. 02	APP
16	ABA	101508/2019	Nikhil Deodas Shah And 2 Others Vs State Ghatkopar Police Station	Rewa Nargolkar
17	ABA	101756/2019	Parvez Ahmed Baitulla Shah Vs State Dharavi police Station	Shafqat Ali Shaikh
18	ABA	101837/2019	Ashish Jaya Shetty And Anr. Vs State Mahim Police Station	SPS And Associates
19	ABA	101967/2019	Bhajanpal Singh Chadha And Anr. Vs State Mulund Police Station	Mukta ThaparBha
20	ABA	102132/2019	Rakeshkumar Rameshchandra Prasad Vs Dharavi Police Station	Satish B. Patil
21	ABA	102175/2019	Santosh Vitthal Sawant And 2 Others Vs State Ghatkopar Police Station	Reshma Kautkar
22	CRI M A	103237/2019	Sai Akhilesh - in Revision----19 -- Applicant Vs M/s. Moksha Enterprises and State --- Respondent	Rahul S. Agarwal
23	ABA	102212/2019	Dr. Ravindra Nath Sahay and othrs Vs BKC Police Station	Global Juris Consults
24	ABA	102235/2019	Dilip Jatashankar Soni And 2 Others Vs State Bhandup Police Station	Rajesh Yadav And Nanda Singh
25	ABA	102238/2019	Roshni Shashikant Tripathi And Anr. Vs State Vakola Police Station	Sandeep D Sherkhane
26	CRI M A	103359/2019	Harsh @ Haresh Gopichand Cheulkar Vs Mayuresh Co Op Credit Society Ltd. and The State of Maharashtra	Sharad Raut
27	SESSIONS CASE	100056/2020	The State of Maharashtra - Vakola Police Station Vs Jahangir Abdulsalam Shaikh	APP
28	ABA	100101/2020	Paramveersingh Surjitsingh Mirdha And Anr. Vs State Nirmal Nagar Police Station	Vishal Deshmukh
29	ABA	100157/2020	Nitin Chandrakant Takke And 2 Others Vs State Navghar Police Station	Jignasha A Mehta
30	ABA	100244/2020	Suraj Balu Sapkal And 2 Others Vs State Pant Nagar Police Station	Vinayak K Lande
31	ABA	100338/2020	Hitesh Chandrakant Pawar And 4 Others Vs State Kurla Police Station	Sunil D Patil
32	ABA	100340/2020	Shadab Habib Khan Vs State Dharavi Police Station	B J Shaikh

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33	ABA	100341/2020	Samadhan Siddhewar More An Vs State Parksite Police Station	Vishnu S Chavan
34	CRI BAIL APPLN	100706/2020	Adarsh Bansraj Gupta --- Appnt. Vs The State of Maharashtra - Ghatkopar Police Station - -- Respondent	Sundeep Singh
35	CRI BAIL APPLN	100707/2020	Mariyam @ Amma @ Madhavi Abdul Rehman Shaikh - -- Appnt. Vs The State of Maharashtra - Ghatkopar Police Station - -- Respondent	Sundeep Singh
36	ABA	100509/2020	Rehana Ayyub Khan And 2 Others Vs State Vikroli Police Station	Shivaji K Farakate
<b>EVIDENCE PART HEARD</b>				
37	SESSIONS CASE	100160/2013	The State Dindoshi P. Stn. Vs Sunil Dagdu Pawar and Ors.	
38	SESSIONS CASE	100900/2014	The State Deonar P.S Vs Irfan Hasan Miya Shaikh	Adv Salunke
39	SESSIONS CASE	100242/2016	THE STATE OF BANDRA POLICE STATION. Vs SUSHIL SHIVPRASAD GIRI	
40	SESSIONS CASE	100732/2016	VIKHROLI POLICE STAION. Vs SHAFIQ HASAN SAYYED	Adv. R. K. Singh
<b>Sub Matter: SESSIONS CASE/0100146/2017</b>				
41	SESSIONS CASE	100146/2017	VIKHROLI POLICE STATION. Vs MUNNI SHAFIQ SAYYED @ SHAIKH	Adv. Gaurav Bhavnani
<b>( Main Matter SESSIONS CASE/0100732/2016)</b>				
42	SESSIONS CASE	100288/2018	State of Maharashtra-Dharavi P. Stn.-Respdt. Vs Soyeb Raj Mohammed Khan	
<b>EVIDENCE</b>				
43	SESSIONS CASE	100327/2015	The State Khar Police Station Vs Jabir Nadir Ali	
44	SESSIONS CASE	100801/2015	The State of Amboli Polie Station Vs Raj Singh @ Raj Dayashankar Sinha	Adv. Sanjay Singh
45	SESSIONS CASE	100316/2016	THE STATE OF SHIVAJI PARK POLICE STATION. Vs JAY JAYPRAKASH SHRUNGARPURE	
46	SESSIONS CASE	100570/2016	THE STATE OF GHATKOPER POLICE STATION. Vs SAMEER HAMID SHAIKH	
47	SESSIONS CASE	100707/2017	The State Ghatkopar Police Station Vs Nitin Lahuchand More	

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48	SESSIONS CASE	1000563/2018	The State of Maharashtra - Pant Nagar Police Station - APP Respondent Vs	
49	SESSIONS CASE	100078/2019	Anmol Dabloo Gupta @ Pintu and other 01 The State of L.T. Marg Police Station Vs Brijeshkumar Suresh Prasad	APP
50	SESSIONS CASE	100516/2015	<b>CHARGE</b> MEGHWADI POLICE STATION. Vs	
51	SESSIONS CASE	100422/2016	YASH @ VICKY KISHOR SHARMA THE STATE OF DHARAVI POLICE STATION. Vs	
52	SESSIONS CASE	100703/2016	SHUSHILKUMAR NARAYAN NINGERI COLABA POLICE STATION. Vs	
53	SESSIONS CASE	100704/2016	MAHESH SURESH KAMBLE R.A.K.MARG POLICE STATION. Vs	
54	SESSIONS CASE	100728/2016	VISHAL VISHNU KANAVJE SHAHUNAGAR POLICE STATION. Vs	
55	SESSIONS CASE	100590/2017	ASHISH SANJAY DABARE The State Ghatkopar Police Station Vs	
56	SESSIONS CASE	100703/2017	Ramganesh Ramavadh Sharma and other The State D.B.Marg Police Station Vs	
57	SESSIONS CASE	100337/2018	Shanti @ Mumtaj Salim Shaikh STATE GOVERNMENT Chunabhatti police Station Vs	
58	SESSIONS CASE	100758/2018	Ramtirth Chhotelal Shastri The State of Maharashtra-Sewree Police Station Vs	APP
59	SESSIONS CASE	100767/2019	Minnalkudi Ganesh Harijan and Others The State of Maharashtra - Govandi Police Station Vs	APP APP
60	SESSIONS CASE	101097/2019	Kotawal Mosim Parmohamad The State of Maharashtra - Agripada Police Station Vs	APP
61	SESSIONS CASE	101186/2019	Irshad Maqbool Shaikh The State of Maharashtra - Agripada Police Station Vs	Adv. Anjali Patil APP
62	SESSIONS CASE	100097/2020	Ganesh Imrat Utakar The State of Maharashtra - Sion Police Station Vs	APP
63	CRI M A	100716/2019	Sama (Shama) Nadim Ansari <b>ORDER</b> Sewaram Hariramji Daga @ Appeal ----19 @ MA 717. 19 @ BA 658-19 - Appellant Vs SSJ Commodities Pvt. Ltd. - Respondent	Dipak S. Pophale

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64	CRI M A	100718/2019	Rajesh Daga @ Appeal ----19 @ MA 719-19@ BA 659-19 - Appellant Vs SSJ Commodities Pvt. Ltd. - Respondent	Dipak S. Pophale
65	SESSIONS CASE	101435/2019	The State of Maharashtra - Antop Hill Police Station Vs Naresh Surendra Sabarwal	APP
66	ABA	100491/2020	Tushar Siddharth Kamble And 3 Others Vs State Bhandup Police Station	Ratnish Shobhnath Dubey
67	CRI BAIL APPLN	101323/2020	Naresh Surendra Sabharwal Vs The State of Maharashtra Antop Hill Police Station	Prashant Pawar and anr
68	SESSIONS CASE	100003/2016	<b>COMPLIANCE</b> The State of Shivaji Nagar Police Station. Vs MOHD. SHARIK HANIF QURESHI AND ORS.04	Adv. Ajay Tripathi
69	SESSIONS CASE	100468/2017	KHAR POLICE STATION Vs IMRAN SITAP KHAN	
70	SESSIONS CASE	100635/2017	The State Tardeo Police Station Vs Sarfaraj Salim Valotia	
71	SESSIONS CASE	100310/2018	The State of Kuria Police Station Vs Sanjay Machchindra Katkar and Others 1	
72	SESSIONS CASE	100030/2019	The State of Maharashtra and Dharavi Police Station Vs Akshay Kantilal Waghela	APP Ramesh R. Mishra
73	CRI M A	102437/2019	<b>REPLY/SAY</b> Mukesh G. Kewlani HUF @ Rev. ----19 - Applicant (Org. Complainant) Vs The State of Maharashtra and Milind Bhalchandra Nikarge - Respondent (ORG. Accused)	BJ Law Offices LLP
74	POCSO M A	100290/2020	Santosh Dharampal Chuniyana w/o. Dharampal Chuniyana Vs The State of Maharashtra Ghatkopar Police Station	Chandan R. Yadav
75	ABA	100486/2020	Nilesh Mahadev Fulsundar And 4 Others Vs State Parksite Police station	S G Shirsat
76	CRI BAIL APPLN	101354/2020	STATE GOVERNMENT Vs Abdul Wahid Abdul Aziz Shaikh	
77	ABA	100297/2020	<b>SAYHEARING ON EXH.READY</b> Sanket Abara Komatwar Vs State Vakola Police Station	Koonal V Phoole
78	SESSIONS CASE	101050/1991	<b>DORMANT FILE</b> State MRA Marg P.S. Vs Mohd Arif Ibrahim Qureshi	

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79	SESSIONS CASE	100383/1994	The State Chembur P.S. Vs Dnayeshwar Yasant Amre	APP
80	SESSIONS CASE	100131/1995	State Dadar P.S. @ SC 107396 Vs Milind Bajarang Kamble Acc 23457 Acq.6 Dis	APP
81	SESSIONS CASE	101364/1997	The State Antop Hill P. Stn Vs Suresh Ramchandra Kori	
82	SESSIONS CASE	100027/1996	THE STATE OF MAHARASHTRA Vs Iqbal Kasam Pathan and ors.	
<b>HIGH COURT STAYED</b>				
83	SESSIONS CASE	100379/2014	The State Juhu P.S Vs Santosh Krishna Surve and others	Adv. Baraskar
84	SESSIONS CASE	100493/2015	The State of Pydhone Police Station Vs Danish Samad Mithani	Adv. Solkar